

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. †2456**

**TO BE ANSWERED ON THE AUGUST 8<sup>TH</sup>, 2018/SHRAVANA 17, 1940 (SAKA)**

**ACTION AGAINST KASHMIRI SEPARATISTS**

**†2456. SHRI LAL SINH VADODIA:**

**Will the Minister of HOME AFFAIRS be pleased to state :**

**(a) whether it is a fact that Government is contemplating to tighten the noose on Kashmiri separatists;**

**(b) if so, whether Government has taken any action in this regard; and**

**(c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c) Necessary measures including preventive arrests and detentions under Jammu and Kashmir Public Safety Act (PSA) are resorted against the anti-national elements to prevent them from disrupting the peace and law and order situation. Investigation Agencies have also taken cognizance of unlawful activities by various organizations and persons including the Separatists.**

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